

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203
IB-839/ND/2020

IN THE MATTER OF:

HIGH GROUND ENTERPRISE LIMITED

....Applicant

Vs.

TELETECH INDUSTRIES PRIVATE LIMITED

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 16.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : None appear

For the Respondent :

ORDER

Even on second call none appeared on behalf of parties. List the case on 04.11.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)